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Title : Motion for consideration of the National Rural Employment Guarantee (Amendment) Bill, 2009 (Motion Adopted and Bill Passed).

MADAM SPEAKER: The House will now take up Item No.21.

*...(Interruptions)*

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): I beg to move:

"That the Bill to amend the National Rural Employment Guarantee Act, 2005, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to amend the National Rural Employment Guarantee Act, 2005, be taken into consideration."

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill."

*The motion was adopted.*

*Clause 2 was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

MADAM SPEAKER: The Minister may now move that the Bill be passed.

DR. C.P. JOSHI: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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